

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2047
ANSWERED ON:22.11.2010
NON-COMPLIANCE OF NORMS UNDER MGNREGS
Reddy Shri Magunta Srinivasulu

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal not to grant further funds for the job schemes like MGNREGS and other schemes in case norms are not met strictly;
- (b) if so, the details thereof;
- (c) the implementation status thereof, State-wise;
- (d) whether the Government is making financial proposals to be online in future;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): No, Sir.
- (b): Does not arise.
- (c): State-wise status of implementation of Mahatma Gandhi NREGA for the year 2009-10 and 2010-11 (Up to Sept., 10) is given in Annexure.
- (d)to(f): Yes, Sir. A module for online submission of proposals for release of Central funds under MGNREGA has been prepared and made operative. This aims at avoiding the delays associated with the submission of proposals and making the entire process simpler and online.